

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4193
ANSWERED ON:20.04.2015
GROUNDING OF AIRBUS A320 S
Hari Shri G.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Indian Commercial Pilots Association (ICPA) has demanded grounding of old Airbus A320s in the fleet of Air India;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the action taken by the Government on the demand of ICPA?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) and (b) : Yes, Madam. Indian Commercial Pilots Association (ICPA) has written to the Directorate General of Civil Aviation (DGCA) inter-alia demanding that DGCA should not permit Air India to operate old Airbus A320. The ICPA had expressed its concern for the ageing fleet due to its technical & weather radars issues leading to frequent grounding.;

(c) : These aircraft are maintained and operated as per the guidelines and direction of the manufacturer duly approved by the Directorate General of Civil Aviation, the safety regulator for Civil Aviation in India. This has been informed to the ICPA by Air India.